



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 7th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/932/2022	NURALOM SK AND ANR Versus THE STATE OF ASSAM AND 24 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, SSA
2 WP(C)/1710/2022	AJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR. T SK	SC, N C T E SC, SEC. EDU.
3 WP(C)/1748/2022	DHIRAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY	SC, HIGHER EDU SC, FINANCE
4 WP(C)/1811/2022	MTCEC, A NON GOVERNMENTAL ORGANIZATION (NGO) Versus THE STATE OF ASSAM AND 10 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
5 WP(C)/1813/2022	PADATIK NGO Versus THE STATE OF ASSAM AND 10 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
6 WP(C)/1814/2022	SUNRISE GRAMIN DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
7 WP(C)/2315/2022	RUNTI DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	SC, ELEM. EDU SC, SSA
8 WP(C)/2959/2022	UMA SHANKAR CHOUHAN Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR D KALITA MS K PHUKAN	MR S KHOOND MR D J MEDHI SC, SEC. EDU. SC, K A A C
9 WP(C)/3178/2022	GIRIN BORAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	GA, ASSAM MR. B D GOSWAMI MR. B D GOSWAMI MR. S K TALUKDAR, SC, CO-OPERATION(R.Nos. 5 to 8) MR. J M GOGOI MR. J M GOGOI SC. UCO BANK

10	WP(C)/4488/2022	CIPLA LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR A KALITA MR K TALUKDAR	SC, NHM SC, HEALTH
11	WP(C)/5324/2022 CAVT. NO.07922/022,	SHAHANAJ BEGUM SHAH Versus THE STATE OF ASSAM AND 20 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN FOR CAVEATOR
12	WP(C)/5502/2022	M/S BORAH TRANSPORT Versus THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MS M DAS MR. A DIHINGIA	GA, ASSAM
13	WP(C)/5761/2022	MD. TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 14 ORS	MR A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	SC, ELEM. EDU SC, APSC
14	WP(C)/7054/2022	NAKIBUR JAMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. A HUSSAIN MR. A MOBARAQUE	GA, ASSAM MR S C PANDIT (r-6) MD S ULLAH (r-6) SC, REVENUE SC, PWD
15	WP(C)/8269/2022	BISWAJIT BORUAH Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, APDCL MR S BORTHAKUR (r-7) MR. T GOGOI (R9) MS. S PHUKAN (R9) MR. D GOGOI (r-7) MR P H KONWAR(r-7)
16	WP(C)/1448/2023	SMTI. NIRU MEDHI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. O P BHATI MR. P SARMA S. K. GUPTA MR. S KHAN	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 07/09/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
4)	MR. B K DAS	01-09-2023	To	17-09-2023
5)	MS. P DAS	01-09-2023	To	17-09-2023
6)	MR. S B PRASAD	28-08-2023	To	10-09-2023
7)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
8)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
9)	MRS. V L SINGH	07-09-2023	To	10-11-2023
10)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
11)	MR P K KALITA	01-09-2023	To	20-09-2023
12)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
13)	MR. S CHETIA	07-09-2023	To	08-09-2023
14)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
15)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
17)	MR. I HUSSAIN	07-09-2023	To	08-09-2023
18)	MR. M DUTTA	07-09-2023	To	08-09-2023



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/471/2021	REETA BONIA Versus THE STATE OF ASSAM AND 16 ORS	MR. A K PURKAYASTHA MR. S K DAS MR. N K MURRY	SC, PNRD GA, ASSAM MR. D C BORAH (R-9,11,12,12,14,15,16,17) MR. K M HASSAN (R-9,11,12,12,14,15,16,17)
2 WP(C)/849/2021	SAHERA KHATUN AND 31 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	GA, ASSAM SC, REVENUE
3 WP(C)/920/2021	ISHWAR SRI SRI SIDHESWAR DEVALAYA BAR DEURI SAMAJ Versus THE STATE OF ASSAM AND 2 ORS	MR G CHOUDHURY MS S KAUSHIK	GA, ASSAM
4 WP(C)/1350/2021	SANTOSH KR AGARWAL Versus THE STATE OF ASSAM AND 4 ORS	MS P BARMAN MR. M ALAM	GA, ASSAM MRS. S ROY (R-2) MS A DAS (R-2)
5 WP(C)/1388/2021	MD. ABDUS SALAM @ ABDUL SALAM Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, ELEM. EDU
6 WP(C)/2364/2021	LALIT DOLEY Versus THE STATE OF ASSAM AND 5 ORS	MS. P BORA	SC, ELEM. EDU MR. A J DAS (R-6) MR P DEKA (R-6)
7 WP(C)/3578/2021	PANGJUNG AKUMLA LKR AND ANR Versus THE UNION OF INDIA AND ANR	MR. S CHETIA MR. J P MORE	MR. S C KEYAL SC, ROC
8 WP(C)/4356/2021	RADHA RANI NATH @ RADHA PAUL AND 7 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. R MAJUMDAR MR. M K NATH	GA, ASSAM ASSTT.S.G.I.
9 WP(C)/5673/2021	BABUL ACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, N C HILLS
10 WP(C)/5953/2021	PARAG KHANIKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, SEC. EDU.

11	WP(C)/3254/2022	MALATI RABHA (PATAR) Versus THE STATE OF ASSAM AND 8 ORS.	MR S BORTHAKUR MR. U K DEKA MS. P BORAH	GA, ASSAM MR. B BARMAN (r-8,9) MR. B D DEKA (r-8,9) MR. M DAS (r-8,9) MR A BHATRA (r-8,9) MR A DEKA (r-8,9) SC, REVENUE
12	WP(C)/5239/2022 B/O	DEVANAND SINGH AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, SEC. EDU.
13	WP(C)/6622/2022	DHANANJAY DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
	WITH I.A.(Civil)/3845/2022 in WP(C)/6622/2022	DHANANJAY DAS, Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
14	WP(C)/8249/2022	M/S BPCL NESSIMLAGURI (TAPASHYA) Versus THE UNION OF INDIA AND AND 6 ORS.	MR. D DAS SR. ADV R SARMAH MR. I DAS MR. K MOHAMMED MS S SHARMA	GA, ASSAM SC, NHAI MR. K K PARASAR (r-1,2) DY.S.G.I.
15	WP(C)/2276/2023	RIMI MALAKAR Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
16	WP(C)/2814/2023	PRABHAKAR KAKATI Versus THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM MR. R ALI (R-3) MR H A AHMED (R-3) SC, GHC

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